

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/5263 IA

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Mridul Kumar Kalita
District & Sessions Judge
Jorhat

Dated Guwahati, the 26th October, 2021

Sub:- **Permission to avail LTC.**

Ref:- **Your letter No. 8154/2021 dated 25.10.2021.**

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the current block period of 2018-2021, to visit Goa along with your wife Smti Kabita Kalita and two minor sons Shri Abhigyan Kalita and Shri Pragyan Kalita w.e.f. 24.12.2021 to 31.12.2021, by the shortest possible route, as per existing Rules.

Yours faithfully

sd/

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/5264-5266 IA, dated 26.10.2021

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)

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